

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 11-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	SC 10003/2019 (ORDERS)		State by Honnavalli Police <b>Vs</b> Krishnamurthy	PP Fouzia Khanam
2	CRL.R.P. 10005/2019 (ORDERS) IA/1/2019 IA/2/2019		Dr. V.H. Geetha <b>Vs</b> The Income Tax Department,	Ajay.B.N
3	CRL.R.P. 10006/2019 (ORDERS) IA/1/2019 IA/2/2019		H.J. Kalpana Jagadeesh <b>Vs</b> The Income Tax Department,	Ajay.B.N
4	CRL.R.P. 10007/2019 (ORDERS) IA/1/2019 IA/2/2019		H.J. Kalpana Jagadeesh <b>Vs</b> The Income Tax Department,	Ajay.B.N
5	SC 10050/2019 (ORDERS)		State by Tiptur Town Police, Tiptur <b>Vs</b> Siddiq Pasha Alias Siddu	Sathish.B
<b><u>11.00 AM to 02.00PM</u></b>				
6	SC 10025/2020 (SUMMONS)		STATE BY TURUVEKERE POLICE <b>Vs</b> Jagadeesh A.B.	Public Prosecutor
7	CrI.Misc. 10303/2020 (NOTICE)		Sachin H.V <b>Vs</b> State by Tiptur Town Police, Tiptur	Sathish.B
8	SC 10005/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE <b>Vs</b> Harisha B.N.	Public Prosecutor
9	SC 10022/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE <b>Vs</b> Raveesha	Public Prosecutor
10	SC 10049/2019 (FRAMING OF CHARGE OR PLEA)		STATE BY TURUVEKERE POLICE <b>Vs</b> Jagadeesha	Manjunath.G
11	CRL.A 10020/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Raja <b>Vs</b> Lakshmi	Venu.C Jagadeesh.B.D

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	CRL.R.P. 10027/2020 (hear on I.A) IA/1/2020		Rajashekar <b>Vs</b> STATE BY HANDANAKERE POLICE	Venu.C
13	CRL.R.P. 10009/2020 (await notice) IA/1/2020		S.Paramesh <b>Vs</b> M.N.Mamatha	Krishnamurthy.B.G
14	CRL.R.P. 10010/2020 (await notice) IA/1/2020		B.N.Shivaswamy <b>Vs</b> C.S.Ramakrishnashetty	Krishnamurthy.B.G
<b>Cases listed below are adjourned due to Covid 19</b>				
15	SC 10012/2016 (APPEARANCE OF ACCUSED)	<b>12-01-2021</b>	State by Chikkanayakanahalli Police <b>Vs</b> Rukmangadharaju- A.4 (Split Up case from SC.10017/14)	P.P
<b>( SPL.C/0010012/2016)</b>				
16	SPL.C 10002/2020 (APPEARANCE OF ACCUSED)	<b>12-01-2021</b>	STATE BY TIPTUR RURAL POLICE <b>Vs</b> Gopinath	Nataraju.M.C
17	SC 10006/2020 (APPEARANCE OF ACCUSED)	<b>12-01-2021</b>	STATE BY HANDANAKERE POLICE <b>Vs</b> Girisha	Public Prosecutor
18	SC 10011/2020 (APPEARANCE OF ACCUSED)	<b>12-01-2021</b>	STATE BY HULIYAR POLICE <b>Vs</b> Umesha	Public Prosecutor
19	SC 10018/2020 (APPEARANCE OF ACCUSED)	<b>12-01-2021</b>	State by Nonavinakere Police <b>Vs</b> Nagaraju	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	R.A. 10011/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Umadevi <b>Vs</b> The Land Acquisition Officer cum Assistant Commissioner, Tiptur.	Udayakumar T.K
2	R.A. 10012/2019 (ARGUMENTS) IA/1/2019		Shivananjaiah <b>Vs</b> Vijaya	Krishnamurthy.B.G
3	R.A. 10013/2019 (ARGUMENTS)		Dandeppanavara Pavadappa Dead by LRs <b>Vs</b> Doddaiiah Dead by LRs	Basavaraja.T
4	R.A. 10022/2019 (ARGUMENTS)		Rashmi <b>Vs</b> Shivabasavaiah	Udayakumar T.K
5	R.A. 10028/2019 (ARGUMENTS) IA/1/2019		C.P. Chandrashekhara Shetty <b>Vs</b> Bhagyamma	Udayakumar T.K
6	R.A. 10004/2020 (ARGUMENTS)		Rathnamma <b>Vs</b> The Land Acquisition Officer, Tiptur.	B.J.M
7	P and SC 10004/2018 (ARGUMENTS)		D.M.Mahalingegowda <b>Vs</b> Chandramma	K.R. Dayananda
<b>( P and SC/0010004/2018)</b>				
<b>: P and SC/0010004/2018</b>				
8	M.V.C. 1124/2018 (ARGUMENTS)		Ranjith <b>Vs</b> Basavarajappa	H.R.K
9	R.A. 10020/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		K.M. Nanjundaiah <b>Vs</b> K.M. Channabasappa	Yogananda.M.K K.N. Gururaju
10	R.A. 10031/2019 (ARGUMENTS) IA/1/2019		N.B. Kanchiraya <b>Vs</b> Bhavanamma	Balakrishna.K.B
11	Civil Misc. 10007/2017 (hear on I.A) IA/1/2017		Laxhmidevamma <b>Vs</b> Power Grid Corporation of India Ltd Rep.by it's Manager	KRN
<b>( Civil Misc./0010007/2017)</b>				
<b>: Civil Misc./0010007/2017</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Civil Misc. 10001/2018 (hear on I.A) IA/1/2018		Shivanna <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	MEN
<b>( Civil Misc./0010001/2018)</b> <b>: Civil Misc./0010001/2018</b>				
13	Civil Misc. 10002/2018 (hear on I.A)		Veeranna <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	MEN
<b>( Civil Misc./0010002/2018)</b> <b>: Civil Misc./0010002/2018</b>				
14	Civil Misc. 10015/2018 (hear on I.A) IA/1/2018		Rojegowda <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
<b>( Civil Misc./0010015/2018)</b> <b>: Civil Misc./0010015/2018</b>				
15	Civil Misc. 10016/2018 (hear on I.A) IA/1/2018		Shankaraiah <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
<b>( Civil Misc./0010016/2018)</b> <b>: Civil Misc./0010016/2018</b>				
16	Civil Misc. 10045/2018 (hear on I.A) IA/1/2018		Panchakshari <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.N
<b>( Civil Misc./0010045/2018)</b> <b>: Civil Misc./0010045/2018</b>				
17	R.A. 10039/2018 (hear on I.A) IA/1/2018 IA/2/2018		K.M. Shashikumar <b>Vs</b> Chikkanna	K.R. Dayananda DPP
18	M.V.C. 756/2019 (hear on I.A)		Gangadhara <b>Vs</b> J.Parameshwara	Krishnamurthy.H.R B.K.C
<b><u>11.00 AM to 02.00PM</u></b>				
19	Civil Misc. 10010/2020 (NOTICE)		Nanjegowda @ B. Nanjegowda <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R.
20	Civil Misc. 10011/2020 (NOTICE)		Rajashekarappa R. <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R.

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21	Civil Misc. 10012/2020 (NOTICE)		B.N. Nagaraju <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R.
22	Civil Misc. 10013/2020 (NOTICE)		Seetharamaiah <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R.
23	Civil Misc. 10014/2020 (NOTICE)		B.R. Umashankar <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R.
24	Civil Misc. 10015/2020 (NOTICE)		Byregowda G.L <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R.
25	Civil Misc. 10016/2020 (NOTICE)		R.S. Nagaraju <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
26	Civil Misc. 10017/2020 (NOTICE)		Devarajegowda @ G.L. Devarajegowda <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
27	Civil Misc. 10018/2020 (NOTICE)		Siddaramaiah <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
28	Civil Misc. 10019/2020 (NOTICE)		Chandraiah <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
29	Civil Misc. 10020/2020 (NOTICE)		H.S. Nataraju <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
30	A.S. 10001/2013 (HEARING)		M.s Fiza Developers and Inter Trade Private Limited <b>Vs</b> Balaji Produce Companyy	Venu.C CNK
<b>( A.S./0010001/2013)</b>				
<b>: A.S./0010001/2013</b>				
31	P and SC 10019/2020 (HEARING)		Nilamma <b>Vs</b> Nil	Somasundar S
32	M.V.C. 401/2018 (EVIDENCE)		Chikkegowda <b>Vs</b> Lakshamma	Manjunathaswamy.G.R Venu.C

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Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	Civil Misc. 10004/2019 (EVIDENCE)		Kempanarasamma Dead by LRs <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh
34	P and SC 10010/2019 (EVIDENCE)		Gurumurthy @ N. Murthy <b>Vs</b> Nil	H. S. Krishnegoda
35	R.A. 10036/2017 (ARGUMENTS)		C.B.JAGADEESHA <b>Vs</b> LATHA	B.P.Rajendraprasad
<b>( R.A./0010036/2017 )</b>				
<b>: R.A./0010036/2017</b>				
36	M.V.C. 167/2018 (ARGUMENTS)		Jayamma <b>Vs</b> Kumarswamy	H.R.K D.R.G
37	R.A. 10024/2018 (ARGUMENTS)		C.P.Nagarajkumar <b>Vs</b> C.K.Kumar	Sathish.B Karunakar.M.B
38	M.V.C. 1078/2019 (EVIDENCE)		T.M.Koushik <b>Vs</b> Vinaykumar.B.R	Kuteera T.K.R.
39	M.V.C. 1151/2019 (EVIDENCE)		T.S.Lalitha <b>Vs</b> C.K.Ravi Kumar	Somasundara
40	M.V.C. 1152/2019 (EVIDENCE)		T.S.Lalitha <b>Vs</b> C.K.Ravikumar	Somasundara
41	P and SC 10015/2019 (EVIDENCE)		Suma <b>Vs</b> NIL	C. Channegowda Nil
42	M.V.C. 457/2019 (For Settlement)		Manjunath.R.B. <b>Vs</b> B.R.Somashekhar	Krishnamurthy H.R. Ramaswamy Iyengar K.S
43	M.V.C. 458/2019 (For Settlement)		Pavithra <b>Vs</b> B.R.Somashekhar	Krishnamurthy H.R. Ramaswamy Iyengar K.S
44	R.A. 10037/2017 (Respondent Arguments)		Dayananda <b>Vs</b> S.T.Shusheela	Mallikarjunaiah.B Udayakumar T.K
<b>( R.A./0010037/2017 )</b>				
<b>: R.A./0010037/2017</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	P and SC 10002/2018 (Respondent Arguments)		G.T.Harsha <b>Vs</b> Kodandaramu.G.A	Ramaswamy Iyengar K.S  Lakshman.H
<b>( P and SC/0010002/2018)</b>				
<b>: P and SC/0010002/2018</b>				
46	Civil Misc. 10021/2018 (FOR ENQUIRY)		Nagaraju <b>Vs</b> The Superintendent Engineer (Electrical)	G.B.Adarsh
<b>( Civil Misc./0010021/2018)</b>				
<b>: Civil Misc./0010021/2018</b>				
47	Civil Misc. 10036/2018 (FOR ENQUIRY)		Rangaswamaiah. K.N <b>Vs</b> The Superintendent Engineer (Electrical)	G.B.Adarsha  T.N.A
<b>( Civil Misc./0010036/2018)</b>				
<b>: Civil Misc./0010036/2018</b>				
48	Civil Misc. 10073/2018 (FOR ENQUIRY) IA/1/2018		Shankaraiah <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	Nagesh.K.R
49	R.A. 10019/2019 (Respondent evidence) IA/1/2019		Doddahalaiah dead by Lrs <b>Vs</b> Special Land Acquisition Officer, Tumkur	G.B. Adarsh
<b>Cases listed below are adjourned due to Covid 19</b>				
50	R.A. 10032/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>14-01-2021</b>	M.N. Janardhana Rao <b>Vs</b> Sarvamangalamma	Krishnamurthy.B.G
51	P and SC 10011/2019 (NOTICE)	<b>14-01-2021</b>	M.S. Nirmala <b>Vs</b> Kathyayanamma	Udayakumar T.K
52	R.A. 10008/2020 (NOTICE)	<b>14-01-2021</b>	Manoj <b>Vs</b> Lakshamma Dead by LRs	Shivakumara
53	M.V.C. 344/2020 (NOTICE)	<b>14-01-2021</b>	Manjunatha <b>Vs</b> Sayad Amjad	Rajendra Prasad B P
54	M.V.C. 345/2020 (NOTICE)	<b>14-01-2021</b>	Surya @ Suresh <b>Vs</b> Sayad Amjad	Rajendra Prasad B P
55	R.A. 10009/2020 (NOTICE)	<b>14-01-2021</b>	Vidyashree <b>Vs</b> K.S.Gangadaraiah	B.G.Krishnamurthy

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56	M.A. 10001/2020 (NOTICE) IA/1/2020	<b>14-01-2021</b>	Manjunath <b>Vs</b> Sarojamma G.S.	Ramaswamy Iyengar K.S
57	M.V.C. 696/2020 (NOTICE)	<b>14-01-2021</b>	Malaligowda V.T. <b>Vs</b> Govindappa	N.R.Dhananjaya
58	M.V.C. 769/2020 (NOTICE)	<b>14-01-2021</b>	Shobha <b>Vs</b> IFFCO TOKIO General Insurance Co.	Fouzia Khanam
59	Civil Misc. 10008/2020 (NOTICE)	<b>14-01-2021</b>	Puttamma <b>Vs</b> The Superintendent Engineer (Electrical)	Adarsh G.B
60	R.A. 10041/2017 (await notice) IA/1/2017	<b>14-01-2021</b>	T.K.Lalitha <b>Vs</b> T.K.Jayaprakash	MRP
<b>( R.A./0010042/2017)</b>				
61	M.V.C. 730/2018 (written statement of R2)	<b>14-01-2021</b>	Suvarnamma <b>Vs</b> Sohan Singh	B. Shivakumar
62	M.V.C. 976/2018 (Await Report)	<b>14-01-2021</b>	Paramesha.K.S <b>Vs</b> Mruthyunjaya @ Murthy	Sathish.B
63	R.A. 10031/2018 (await notice) IA/1/2018 IA/2/2018	<b>14-01-2021</b>	Siddaiah <b>Vs</b> S. Ramegowda	K.R. Dayananda
64	M.V.C. 1082/2018 (written statement of R2)	<b>14-01-2021</b>	Dayanand <b>Vs</b> Jagadeesh R.M	Ramesh M.S. Exparte
65	M.V.C. 1083/2018 (written statement of R2)	<b>14-01-2021</b>	Chandrashekar <b>Vs</b> Jagadeesh.R.M	M.S.R Exparte
66	M.V.C. 1090/2018 (written statement of R2)	<b>14-01-2021</b>	Mahesh <b>Vs</b> Jagadeesh R.M	Ramesh M.S. Nataraju.M.C
67	M.V.C. 1127/2018 (await notice)	<b>14-01-2021</b>	Thimmappa <b>Vs</b> Prasanna Kumar	H.R. Krishnamurthy Lakshman.H
68	M.V.C. 1132/2018 (await notice)	<b>14-01-2021</b>	Chandrashekaraiiah M.B <b>Vs</b> Prasannakumar	H.R.K
69	R.A. 10033/2019 (await notice)	<b>14-01-2021</b>	C.H. Satyanarayanawamy <b>Vs</b> Jayamma	Ramaswamy Iyengar K.S
70	M.V.C. 1313/2019 (written statement of R2)	<b>14-01-2021</b>	Veena.S.G. <b>Vs</b> Shivakumar	Krishnamurthy H R BDJ



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	EX 10039/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Chidanandamurthy	Ajay.B.N
72	EX 10040/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Basava Raja Naik	Ajay.B.N
73	EX 10041/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Sadik Shariff	Ajay.B.N
74	EX 10042/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Henjaiah	Ajay.B.N
75	EX 10043/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Rangaswami	Ajay.B.N
76	EX 10044/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Somashekar	Ajay.B.N
77	EX 10045/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Bhanumurthy	Ajay.B.N
78	EX 10046/2020 (NOTICE)	<b>19-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Kumarayya	Ajay.B.N

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SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 11-12-2020

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	R.A. 25/2016 (ARGUMENTS)		Renukaiah <b>Vs</b> Gowramma	
2	R.A. 33/2016 (ARGUMENTS)		Jayamma <b>Vs</b> Siddalingaiah	
3	M.A. 10/2016 (ARGUMENTS)		H.S.Renukamma <b>Vs</b> H.M.Virupakshaiah	MBK
<b>( M.A./0000010/2016)</b>				
<b>: M.A./0000010/2016</b>				
4	R.A. 50/2016 (ARGUMENTS)		Nanjappa <b>Vs</b> Huchamma	KSRI
<b>( R.A./0000050/2016)</b>				
<b>: R.A./0000050/2016</b>				
5	M.A. 2/2017 (ARGUMENTS)		S.M.Maheswari <b>Vs</b> S.M.Lakshmiddevamma	TNA
<b>( M.A./0000002/2017)</b>				
<b>: M.A./0000002/2017</b>				
6	R.A. 22/2017 (ARGUMENTS)		Kempamma <b>Vs</b> Hampanna	SS
<b>( R.A./0000022/2017)</b>				
<b>: R.A./0000022/2017</b>				
7	R.A. 25/2017 (ARGUMENTS)		Hareesha <b>Vs</b> Deveeramma	HKN
<b>( R.A./0000025/2017)</b>				
<b>: R.A./0000025/2017</b>				
8	R.A. 26/2017 (ARGUMENTS)		B.R Ramaswamy <b>Vs</b> Gangadharaiah	TKU
<b>( R.A./0000026/2017)</b>				
<b>: R.A./0000026/2017</b>				
9	R.A. 27/2017 (ARGUMENTS)		Rajani Ramakanth Pai <b>Vs</b> A.T. Hemavathi	
10	R.A. 29/2017 (ARGUMENTS) IA/1/2017		Sridhara <b>Vs</b> K.P.vijayalakshmi	

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SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	R.A. 33/2017 (ARGUMENTS) IA/1/2017 <b>( R.A./0000033/2017)</b> <b>: R.A./0000033/2017</b>		Chikkanna <b>Vs</b> Basavaraju	
12	R.A. 34/2017 (ARGUMENTS) IA/1/2017 <b>( R.A./0000034/2017)</b> <b>: R.A./0000034/2017</b>		Chikkanna <b>Vs</b> Gangamma	
13	R.A. 16/2018 (ARGUMENTS) IA/1/2018		Shantha <b>Vs</b> K.V.Lakshmanamurthy	S.Somasundar
14	R.A. 19/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		G.B.Nataraju <b>Vs</b> The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
15	R.A. 20/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Mohamed Aslam@Zakir Hussain <b>Vs</b> The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
16	R.A. 24/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		A.S. Jayalakshamma <b>Vs</b> A.S. Shankarappa	Ramaswamy Iyengar K.S
17	R.A. 25/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Divakara Sharma <b>Vs</b> R.B. Mallikarjunaiah	Ramaswamy Iyengar.K.S
18	R.A. 35/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Basavaraju <b>Vs</b> Lakkamma	H.T. Ananda
19	R.A. 53/2018 (ARGUMENTS) IA/1/2018		Shankaraiah <b>Vs</b> Gowramma	M.C.Nataraju
20	R.A. 62/2018 (ARGUMENTS) IA/1/2018		Manjamma <b>Vs</b> Anusuyamma	Ramachandraiah.H.C
<b>11.00 AM to 02.00PM</b>				
21	O.S. 39/2020 (SUMMONS) IA/1/2020 IA/2/2020		Mahadevamma H.S <b>Vs</b> Someshwara H.S.	Venu.C

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	M.V.C. 1106/2016 (Objection to IA.)		K S SHIVASHANKARA@ SHIVASHANKARAI AH <b>Vs</b> HALASHANKAR M G	A.M. VIDYASHANKAR
<b>( M.V.C./0001106/2016)</b>				
<b>: M.V.C./0001106/2016</b>				
23	O.S. 13/2018 (Objection to IA.) IA/1/2018 IA/2/2018		Ranjitha <b>Vs</b> Manjula	K.R. Umesh
24	M.A. 6/2020 (Await LCR.) IA/1/2020		T Rangaram <b>Vs</b> Amar Singh	Bilikal Associates
25	R.A. 40/2014 (ARGUMENTS)		NAGARAJU <b>Vs</b> JAYAMMA	T.K. UDAYKUMAR
26	R.A. 10/2016 (ARGUMENTS)		CHANDRASHEKARAI AH <b>Vs</b> KANTHARAJU	K.S. RAMASWAMY IYENGAR
<b>( R.A./0000010/2016)</b>				
<b>: R.A./0000010/2016</b>				
27	R.A. 12/2016 (ARGUMENTS)		Radha Gupta <b>Vs</b> T.S. Shankarappa	
28	R.A. 21/2016 (ARGUMENTS)		Rajashekarappa <b>Vs</b> Guruvanna	
29	R.A. 23/2016 (ARGUMENTS)		Ravish <b>Vs</b> K. Siddamallaiah	
30	O.S. 27/2017 (Clubbed with) IA/1/2017 IA/2/2017		Chethankumar <b>Vs</b> Manjula	
<b>( O.S./0000027/2017)</b>				
<b>: O.S./0000027/2017</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
31	R.A. 12/2019 (ARGUMENTS) IA/1/2019	<b>19-12-2020</b>	R.C. Leelakshamma @ Prema <b>Vs</b> K.N. Suma	Vijayashree B.E.
32	R.A. 18/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	<b>19-12-2020</b>	Siddique <b>Vs</b> P.N. Khasim	Fouzia Khanam

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 11-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
33	R.A. 26/2019 (ARGUMENTS)	<b>19-12-2020</b>	M/SJagadguru Traders, By its Proprater Siddalingaradhya <b>Vs</b> G.S. Lokesh	Nagabhushan T.N
34	R.A. 27/2019 (ARGUMENTS) IA/1/2019	<b>19-12-2020</b>	Puttamma <b>Vs</b> N. Doddegowda	H.S.Krishnegowda
35	R.A. 35/2019 (ARGUMENTS)	<b>19-12-2020</b>	Lathamma <b>Vs</b> Government of Karnataka by its Chief Secretary	Fouzia Khanam
36	R.A. 41/2019 (ARGUMENTS)	<b>19-12-2020</b>	G.B. Venkatesh <b>Vs</b> Parvathamma	Nagabhushan T.N
37	M.C. 52/2018 (Petitioner Evidence.) IA/1/2018	<b>17-02-2021</b>	Jyoti R.N. <b>Vs</b> Yathishakumar B.G.	Balakrishna.K.B
38	G and WC 23/2018 (Petitioner Evidence.)	<b>17-02-2021</b>	Annapoorna <b>Vs</b> Prasannakumar	Somasundara
39	S.C. 1/2019 (Petitioner Evidence.) IA/1/2019	<b>17-02-2021</b>	B.S. Chandrashekaraiiah and sons by H.S. Rajashekara Aradhya <b>Vs</b> K.B. Shivanna	S.K. Sathyanarayana

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**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 11-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	C.C. 167/2020 (Objection)		State by Tiptur Town Police <b>Vs</b> Shivakumara	APP
2	Crl.Misc. 173/2020 (Petitioner Evidence.)		Parushuramaiah K.T <b>Vs</b> The Registrar	K.T. Chandrashekar
3	Crl.Misc. 174/2020 (NOTICE)		Radhamani <b>Vs</b> C.M.C, Tiptur	Fouzia Khanam
4	Crl.Misc. 176/2020 (NOTICE)		Manikanta <b>Vs</b> Commisisioner	B.N. Ajay
5	Crl.Misc. 178/2020 (NOTICE)		Manikanta <b>Vs</b> Commisisioner, CMC	Ajay.B.N
6	P.C.R. 114/2020 (FIRST HEARING)		M/S Nandini Milk Producers Credit Co-operative Society <b>Vs</b> Paramesh	D.Vasanthakumar
7	Crl.Misc. 186/2020 (FIRST HEARING)		P.R. Girija <b>Vs</b> The Commisisioner, CMC, Tiptur	Umesh Rao
8	P.C.R. 315/2020 (Sworn Statement)		N. Manjunatha <b>Vs</b> M/s ABH Enterprises by its Shobha A.	M.R. Puttaraju
9	P.C.R. 316/2020 (Sworn Statement)		Shivalingamurthy K.U. <b>Vs</b> M/s ABJ Agency	M.R. Puttaraju
10	P.C.R. 317/2020 (Sworn Statement)		N. Manjunatha <b>Vs</b> M/s ABH Foot wear	M.R. Puttaraju
<b>Cases listed below are adjourned due to Covid 19</b>				
11	P.C.R. 168/2020 (Sworn Statement)	<b>15-01-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> M.S. Gangadharaiah	G.S. Nagaraju
12	P.C.R. 169/2020 (Sworn Statement)	<b>15-01-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> Mahalingappa	G.S. Nagaraju
13	P.C.R. 170/2020 (Sworn Statement)	<b>15-01-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> Kantharaju	G.S. Nagaraju

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 11-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	P.C.R. 171/2020 (Sworn Statement)	<b>15-01-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> S.S. Nagaraju	G.S. Nagaraju
15	P.C.R. 172/2020 (Sworn Statement)	<b>15-01-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> Savitha	G.S. Nagaraju
16	CrI.Misc. 183/2020 (ORDERS)	<b>15-02-2021</b>	Naseema Banu <b>Vs</b> CMC, City Municipal council	Daskhinamurthy.M.K
17	C.C. 297/2018 (NBW to Accused)	<b>15-02-2021</b>	Sri,Udabhava Ganapa Sowaradha pathina Sahakari niyamitha <b>Vs</b> Farjan	M.R.Girish
18	C.C. 303/2018 (NBW to Accused)	<b>15-02-2021</b>	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> Gurumurthy.H.A	
19	C.C. 292/2019 (NBW to Accused)	<b>15-02-2021</b>	Supreeya A.J. <b>Vs</b> Irfar Pasha	APP
20	C.C. 302/2019 (NBW to Accused)	<b>15-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> T.M. Siddalingaswamy	Shekar H.N
21	C.C. 303/2019 (NBW to Accused)	<b>15-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> S. Lokesh	Shekar H.N
22	C.C. 306/2019 (NBW to Accused)	<b>15-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> Narayanappa	Shekar H.N
23	C.C. 309/2019 (NBW to Accused)	<b>15-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> Kumarswamy	Shekar H.N
24	C.C. 311/2019 (NBW to Accused)	<b>15-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> D.S. Chandrashekar	Shekar H.N
25	C.C. 325/2019 (NBW to Accused)	<b>15-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> S.R. Sunil	Shekar H.N

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 11-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	C.C. 333/2019 (NBW to Accused)	<b>17-02-2021</b>	State by Tiptur Town Police <b>Vs</b> Kumara @ Kayikumara	APP
27	C.C. 339/2019 (NBW to Accused)	<b>17-02-2021</b>	H.B. Chandrashekaraiah <b>Vs</b> Deepak	A.N. Harish
28	C.C. 340/2019 (NBW to Accused)	<b>17-02-2021</b>	R.B. Kantharaju <b>Vs</b> S.T. Rangaiah	Umesh Rao
29	C.C. 355/2019 (NBW to Accused)	<b>17-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> H. Sadashivaiah	Shekar H.N
30	C.C. 358/2019 (NBW to Accused)	<b>17-02-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> Ramesh	Shekar H.N
31	C.C. 810/2019 (NBW to Accused)	<b>17-02-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> S.J. Naveenkumar	G.S. Nagaraju
32	C.C. 859/2019 (NBW to Accused)	<b>17-02-2021</b>	State by Tiptur Town Police <b>Vs</b> Dadapeer	APP
33	C.C. 952/2019 (NBW to Accused)	<b>17-02-2021</b>	M/s Gurukula Co-Operative Society Ltd. <b>Vs</b> K.L. Siddaramappa	G.S. Nagaraju
34	C.C. 984/2019 (NBW to Accused)	<b>17-02-2021</b>	Sri Shankara Veerabhadreshwara Souharda Credit Co-Op Society Ltd, Tiptur <b>Vs</b> Manjulamma	K.R. Dayananda

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**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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**Cause List Date: 11-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 361/2014 (ORDERS) IA/1/2014 IA/2/2014		YASHODAMMA.C.M. <b>Vs</b> SUNDARESHA	K.S. RAMASWAMY IYENGAR
2	FDP 10/2018 (ORDERS)		H.T. Jayanna <b>Vs</b> Shivanna	Lingappa.K.B
3	O.S. 459/2014 (Cross of DW) IA/1/2014 IA/2/2014		DRAKSHAYANAMMA <b>Vs</b> MAHALINGAIAH	T.K. UDAYKUMAR
<b><u>11.00 AM to 02.00PM</u></b>				
4	O.S. 295/2015 (SUMMONS) IA/2/2015 IA/1/2015		B.D. RAMAIAH <b>Vs</b> B.C. PRAKASH	K.S. RAMASWAMY IYENGAR
5	O.S. 373/2017 (SUMMONS)		Narayana Shetti <b>Vs</b> Kumara shetti	
<b>COURT NOTICE TO PLFT.</b>				
6	O.S. 183/2012 (SUMMONS) IA/1/2012		SMT. S. POORNIMA <b>Vs</b> SHANTHAMMA	P.L. NAVEENKUMAR  H.LAKSHMAN
7	O.S. 85/2018 (SUMMONS)		C.L. Sanjeevaiah and Sons by Prop. C.A. Buddaprasad <b>Vs</b> Nanjaiah	Vidyashankar A .M
8	O.S. 317/2015 (NOTICE)		SARVODAYA VIDYA SAMSTHE REP. BY C. RAMESH <b>Vs</b> SHANKARAI AH	B.D. JAGADEESH
9	O.S. 21/2017 (NOTICE)		VENKATARAMAIIH ALIYAS VENKATARAMANAIAH <b>Vs</b> Shashidhara	MD
10	O.S. 67/2018 (NOTICE)		M.N. Rangadhamaiah <b>Vs</b> Ramesha	Somasundar S
11	O.S. 301/2020 (NOTICE) IA/1/2020 IA/2/2020		Udasaiah @ Junior Udasaiah <b>Vs</b> Doddamma	H.Shivaramaiah
12	O.S. 341/2020 (NOTICE) IA/1/2020		Mahadevaiah <b>Vs</b> Grama Panchayath, Represented by PDO	K.S. Ramaswamy Iyengar

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 56/2018 (Cross of PW1)		B.S. Chandrashekharaiiah <b>Vs</b> Chief Secretary	Somasundar S
14	O.S. 147/2014 (Writer Statement) IA/1/2014		SHIVALINGAMURTHY <b>Vs</b> SARVAMANGALA	
15	O.S. 31/2018 (HEARING)		Nagaraju <b>Vs</b> Shivamma	Ramachandraiah.H.C
16	O.S. 277/2019 (HEARING)		Radamma V. <b>Vs</b> M.P. Mallikarjunaiah	Lakshman.H
17	Misc 9/2019 (HEARING)		Radamma <b>Vs</b> The Special Land Acquisition Officer	Lakshman.H
18	O.S. 180/2016 (Steps)		Gangamma <b>Vs</b> Chandrashekaraiah	
19	O.S. 297/2020 (EVIDENCE) IA/1/2020		Rangaraju.K.S. <b>Vs</b> The Special Land Acquisition Officer	Raghu.T.K
<b>FURTHER EVIDENCE FOR PLNTF</b>				
20	O.S. 255/2014 (EVIDENCE) IA/1/2014 IA/2/2014		K.G.YATHEESH <b>Vs</b> K.G. BASAVARAJU	C.CHANNEGOWDA
21	O.S. 185/2016 (EVIDENCE)		B.R. Sudhamani <b>Vs</b> V.S. Mohan kumar	
22	O.S. 101/2020 (EVIDENCE) IA/1/2020		K.T.Ramachandraiah <b>Vs</b> Chief Executive Officer,KPTCL	G.S.Rahaman
<b>PLNTF EVIDENCE</b>				
23	O.S. 37/2018 (EVIDENCE) IA/1/2018 IA/2/2018		T.M.Raghunandan <b>Vs</b> M.D.Shekar,	Ramaswamy Iyengar.K.S
24	O.S. 263/2014 (JUDGMENTS) IA/1/2014 IA/2/2014		MANJUNATHA @ KUMARASWAMY AND ANOTHER <b>Vs</b> K.R. SHIVANNA	K.S. RAMASWAMY IYENGAR

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 111/2020 (Sumons to Defendant/s) IA/1/2020 IA/2/2020 IA/3/2020		Nagalakshmi <b>Vs</b> Gangadharaiah A.B.	Shobhadevi. S.V
26	O.S. 305/2020 (Re-issuе summons defendant/ s) IA/1/2020		Gangappa <b>Vs</b> Boraiah	Somasundar S
27	O.S. 293/2014 (Defendant Evidence)		G.V.SHANKARAPPA <b>Vs</b> S.B.GANGADHARAPPA	M.R. GIRISH
28	O.S. 33/2015 (Defendant Evidence) IA/2/2015 IA/1/2015		G.S.KEMPEGOWDA <b>Vs</b> G.S.RANGASWAMY	K.S. RAMASWAMY IYENGAR
29	O.S. 251/2015 (Defendant Evidence)		MOHANRAJ <b>Vs</b> KEMPAYELLAMMA	K.S. RAMASWAMY IYENGAR
30	O.S. 303/2015 (Defendant Evidence) IA/2/2015 IA/1/2015		N.K. JAVAREGOWDA <b>Vs</b> SHANTHAMMA	SHIVKUMAR
31	O.S. 55/2016 (Defendant Evidence)		K.B. Mallikarjunaiah <b>Vs</b> Thontaradhya	
<b>( O.S./0000055/2016)</b>				
<b>: O.S./0000055/2016</b>				
32	O.S. 131/2015 (Further cross of PW1)		G.S. KEMPEGOWDA <b>Vs</b> G.S. RANGASWAMY	K.S. RAMASWAMY IYENGAR
33	O.S. 129/2018 (ARGUMENTS) IA/1/2018		G.R. Shivanna <b>Vs</b> Nanjappa	K.N. Gururaju
<b>Cases listed below are adjourned due to Covid 19</b>				
34	O.S. 367/2015 (For Objection)	<b>05-02-2021</b>	S N RAMASWAMY <b>Vs</b> NANJAPPA	T.K. UDAYKUMAR
35	H.R.C. 3/2016 (Cross of PW1)	<b>05-02-2021</b>	CHANDRAHAS <b>Vs</b> ABZAL AHEMAD	T.K. UDAYKUMAR
36	O.S. 58/2016 (For Objection)	<b>05-02-2021</b>	Syed Nayaz Ahmed <b>Vs</b> Samiulla Shariff	
37	O.S. 357/2018 (For Objection)	<b>05-02-2021</b>	KAVERI GRAMEENA BANK <b>Vs</b> Basavaraju	Ajay.B.N

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	EX 45/2019 (For Objection)	<b>05-02-2021</b>	Syndicate Bank <b>Vs</b> Ningaraju	Mohamed Afroze Ahamed
39	O.S. 349/2019 (For Objection)	<b>05-02-2021</b>	Gangamma <b>Vs</b> Parvathamma	Nataraju.M.C
40	O.S. 203/2013 (Writer Statement)	<b>05-02-2021</b>	<b>Vs</b>	
41	O.S. 167/2020 (HEARING) IA/1/2020 IA/2/2020	<b>05-02-2021</b>	E.T.Thimmegowda <b>Vs</b> Manjula	Ramaswamy Iyengar K.S
42	EX 22/2016 (A.D.R.)	<b>05-02-2021</b>	M-s Agroplast r-p by its propertior vivekananda <b>Vs</b> N Murugan	
43	O.S. 369/2017 (Steps) IA/1/2017	<b>05-02-2021</b>	Gurushanthaiah <b>Vs</b> Prathibha	Somasundar S
44	O.S. 103/2018 (Steps)	<b>05-02-2021</b>	Yatheesh <b>Vs</b> Parashivamurthy	G.S. Mallesh
45	O.S. 179/2018 (Steps)	<b>05-02-2021</b>	Shyamala Devi <b>Vs</b> K.C. Veena	Venu.C
46	O.S. 213/2018 (Steps)	<b>05-02-2021</b>	State Bank of India <b>Vs</b> M. Puttagangaiah	Lakshman.H
47	O.S. 381/2019 (Steps)	<b>05-02-2021</b>	K. Shivakumar <b>Vs</b> K.S. Venkataramanaswami	Lingappa.K.B
48	O.S. 70/2018 (EVIDENCE)	<b>05-02-2021</b>	H. MANJANNA <b>Vs</b> LAKSHMIDEVAMMA	Udayakumar T.K
<b>( O.S./0000070/2018)</b>				
<b>: O.S./0000070/2018</b>				
49	O.S. 153/2018 (EVIDENCE)	<b>05-02-2021</b>	T.R. Sujatha <b>Vs</b> C.G. Kariyappa	Karunakar.M.B
50	O.S. 363/2018 (EVIDENCE)	<b>05-02-2021</b>	Kempadevamma <b>Vs</b> Kariyamma	Nataraju.M.C
51	O.S. 377/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>05-02-2021</b>	Channamma <b>Vs</b> Mariyappa	Tiptur Venkatesh

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	O.S. 393/2018 (EVIDENCE)	<b>05-02-2021</b>	Jagadheesh <b>Vs</b> Chandrashekaraiiah	C. Channegowda
53	O.S. 413/2018 (EVIDENCE)	<b>05-02-2021</b>	H.S. Chandrashekar <b>Vs</b> Marulegowda	Gangadharaiah H.L.
54	O.S. 77/2019 (EVIDENCE)	<b>05-02-2021</b>	Corporation Bank <b>Vs</b> T.K.Parashuram	Nataraju.M.C
55	O.S. 91/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>05-02-2021</b>	Mahalingappa <b>Vs</b> Malleshaiah	Shanthakumar M.S
56	O.S. 143/2019 (EVIDENCE) IA/1/2019	<b>05-02-2021</b>	B. Shivashankarappa <b>Vs</b> Mallanna	Somasundar S
57	O.S. 45/2019 (ARGUMENTS)	<b>05-02-2021</b>	Geetha <b>Vs</b> Ramaswamy B.P.	Umesh Rao
58	O.S. 61/2020 (Sumons to Defendant/s)	<b>05-02-2021</b>	Basavaraju <b>Vs</b> Sundaramurthy	Somasundar S
59	O.S. 71/2020 (Sumons to Defendant/s)	<b>05-02-2021</b>	Jayanna H.T. <b>Vs</b> H.Shivanna	Nataraju.M.C
60	O.S. 85/2020 (Sumons to Defendant/s) IA/2/2020	<b>05-02-2021</b>	Shivanna <b>Vs</b> Muniyappa	M.R. Girish
61	O.S. 99/2020 (Sumons to Defendant/s) IA/1/2020	<b>05-02-2021</b>	S.M.Prabhavathi <b>Vs</b> S.R.Gururaja	H.S.Krishnegowda
62	O.S. 115/2020 (Sumons to Defendant/s) IA/1/2020 IA/2/2020	<b>05-02-2021</b>	Prema <b>Vs</b> Krishnappa	Ramachandraiah.H.C
63	O.S. 155/2018 (Further chief of PW1)	<b>05-02-2021</b>	Puttanarasamma <b>Vs</b> Boramma	Sreedhara.N.N
64	O.S. 409/2018 (Re-issuе summons defendant/ s)	<b>05-02-2021</b>	KAVERI GRAMEENA BANK <b>Vs</b> Sri. Sharada Stree Shakathi Swasahaya Sangha	Vidyashankar A .M
65	O.S. 421/2018 (Further chief of PW1)	<b>05-02-2021</b>	Honnamma <b>Vs</b> Gowramma	Udayakumar T.K

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
66	FDP 7/2012 (For clarification, IA/1/2012)	<b>05-02-2021</b>	SHIVAMMA <b>Vs</b> M.T. GANGADHARAPPA SO. THIMMAIAH AA 45 YRS FDA TOWN MUNICIPAL OFFICE KADYUR RO MADENUR KASAB	M.R. GIRISH B.S. BASAPPA
67	EX 51/2015 (Re-issue arrest Notice to JDR)	<b>05-02-2021</b>	MS.SHRIRAM CHITS KARPVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. <b>Vs</b> D.T.JAYAKUMAR	B.N. AJEY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 1020/2016 (Issue NBW to Accused)		Kibbanahalli Police <b>Vs</b> Basavaraju	
<b>( C.C./0001020/2016)</b>				
<b>: C.C./0001020/2016</b>				
2	C.C. 924/2016 (Issue NBW to Accused)		Town Police <b>Vs</b> Jeevan	
3	C.C. 484/2019 (Issue NBW to Accused)		Tiptur Rural Police Station <b>Vs</b> Abhishek	State by Complainant
4	C.C. 934/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Anil	K.B.LINGAPPA
<b>( C.C./0000934/2016)</b>				
<b>: C.C./0000934/2016</b>				
<b>SS TO WITNESSES</b>				
5	C.C. 2540/2014 (EVIDENCE)		TIPTUR RURAL POLICE <b>Vs</b> MANJEGOWDA	
6	C.C. 1734/2014 (Call on)		K.B. CROSS P.S. <b>Vs</b> MANJUNATHA OTHERS	
7	C.C. 865/2017 (For Plea)		Tiptur Rural Police Station <b>Vs</b> Mujeeb	
<b>( C.C./0000865/2017)</b>				
<b>: C.C./0000865/2017</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
8	C.C. 449/2006 (NOTICE)	<b>05-02-2021</b>	CHANDRA SHEKAR <b>Vs</b> K.G. ENTERPRISES AND ONE	
9	Crl.Misc. 99/2020 (NOTICE)	<b>05-02-2021</b>	G.P.Lakshmidevi <b>Vs</b> Shivashankar	State by Complainant
10	C.C. 1128/2017 (A.D.R.)	<b>05-02-2021</b>	Shivakumar <b>Vs</b> T Venkateshmurthy	
11	Crl.Misc. 260/2018 (Steps)	<b>05-02-2021</b>	Kempamma <b>Vs</b> Thimmaraju (Kafal Timmaiah)	State by complainant
12	C.C. 494/2019 (Steps)	<b>05-02-2021</b>	Kibbanahalli Police <b>Vs</b> Kempgowda	State by Complainant

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Crl.Misc. 79/2016 (Issue NBW to Accused)	<b>05-02-2021</b>	Smt. Kavitha <b>Vs</b> Sri. P. M. Shivaprasad	
<b>( Crl.Misc./0000079/2016)</b>				
<b>: Crl.Misc./0000079/2016</b>				
14	C.C. 996/2016 (Issue NBW to Accused)	<b>05-02-2021</b>	R M Mahesh <b>Vs</b> Yatheesh G P	
15	C.C. 1141/2016 (Issue NBW to Accused)	<b>05-02-2021</b>	Mallikarjunaiah <b>Vs</b> Dineshkumar	
16	C.C. 891/2017 (Issue NBW to Accused)	<b>05-02-2021</b>	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa <b>Vs</b> B S VISHWANATHA	H.N. SHEKAR
<b>( C.C./0000891/2017)</b>				
<b>: C.C./0000891/2017</b>				
17	C.C. 1135/2017 (Issue NBW to Accused)	<b>05-02-2021</b>	State by PSI Kibbanahalli PS <b>Vs</b> Jagadeesha	
18	C.C. 414/2019 (Issue NBW to Accused)	<b>05-02-2021</b>	M/s Sri. Gurukula Co-operative Society Ltd, <b>Vs</b> K.M. Rangaswamy	Shekar H.N
19	C.C. 573/2019 (Issue NBW to Accused)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Santhosha	State by Complainant
20	C.C. 644/2019 (Issue NBW to Accused)	<b>05-02-2021</b>	Mamatha <b>Vs</b> A.H. Gopinath	State by Complainant
21	C.C. 2847/2014 (Settlement)	<b>05-02-2021</b>	SUMITHRAMMA <b>Vs</b> MANJUNATHA.T.S	
22	C.C. 1841/2012 (Re-issue Summons to Accused)	<b>05-02-2021</b>	KUMAR SWAMY <b>Vs</b> KRISHNA.R.	DAYANANDA.K.R.
23	C.C. 978/2015 (Complaint Evidenc)	<b>05-02-2021</b>	UDAYAKUMAR <b>Vs</b> J. KRISHNAPPA	
24	Crl.Misc. 337/2016 (Further chief of PW1)	<b>05-02-2021</b>	Afroz banu <b>Vs</b> Mahammed Ibrahim	T.K. UDAYKUMAR
<b>( Crl.Misc./0000337/2016)</b>				
<b>: Crl.Misc./0000337/2016</b>				



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	C.C. 515/2017 (Complaint Evidenc)	<b>05-02-2021</b>	K.R. Bojgowda <b>Vs</b> K.M. Raghu	
26	C.C. 1627/2014 (For clarification,)	<b>05-02-2021</b>	S. PRABHAI AH <b>Vs</b> M.N. PRASHANTH	
27	C.C. 216/2019 (For Plea)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Mohankumar	State by Complainant
28	C.C. 309/2019 (For Plea)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Sachin	State by Complainant
29	Crl.Misc. 157/2020 (Paper publication)	<b>05-02-2021</b>	Shylaja <b>Vs</b> The Thahsildar, Tiptur	Nataraju.M.C
30	Crl.Misc. 158/2020 (Paper publication)	<b>05-02-2021</b>	Shylaja <b>Vs</b> The Thahsildar, Tiptur	Nataraju.M.C
31	Crl.Misc. 159/2020 (Paper publication)	<b>05-02-2021</b>	Shylaja <b>Vs</b> The Thahsildar, Tiptur	Nataraju.M.C

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 44/2015 (EVIDENCE)		S.M. MARULASIDDAPPA <b>Vs</b> N. PARAMESHWARAPPA	K.N. GURURAJ
2	O.S. 82/2015 (EVIDENCE) IA/2/2015 IA/1/2015		B.ESHWARAPPA <b>Vs</b> SHIVANNA	T.N.NAGABHUSHAN
3	O.S. 86/2015 (EVIDENCE)		NEELAKANTASWAMY <b>Vs</b> VASANTHAMMA	N.C. ASHOK
4	O.S. 92/2015 (EVIDENCE) IA/2/2015 IA/1/2015		KANTHARAJU <b>Vs</b> H.B. CHANDRAMMA	K.N. GURURAJ
5	O.S. 148/2015 (EVIDENCE) IA/2/2015 IA/1/2015		P.G. SUBBARAYAPPA <b>Vs</b> T.K. MANJUNATH	C.VENU
6	O.S. 164/2015 (EVIDENCE) IA/3/2015 IA/2/2015 IA/1/2015		GANGAIAH <b>Vs</b> THE ASSISTANT ENGINEER	S.V. SHOBHADEVI
7	O.S. 322/2015 (EVIDENCE) IA/2/2015 IA/1/2015		NEELAVATHI <b>Vs</b> TALUK BALIJASEVA TRUST TIPTUR TOWN	K.S. RAMASWAMY IYENGAR
8	O.S. 110/2016 (EVIDENCE)		umapathi <b>Vs</b> H.S Prabhanna	
9	O.S. 263/2016 (EVIDENCE)		H. Nandeeshappa <b>Vs</b> H.D. Parashurama nayak	BHARATHRAJ
<b>CROSS EXAMINATION OF PW</b>				
10	O.S. 120/2017 (EVIDENCE)		Shivananjappa <b>Vs</b> Channabasavaiah	
<b><u>11.00 AM to 02.00PM</u></b>				
11	O.S. 454/2015 (SUMMONS)		RAJASHEKARAIH <b>Vs</b> LOKESH	S.SOMASUNDAR
12	O.S. 208/2017 (SUMMONS)		Lalithamma <b>Vs</b> Umamahesh	
13	O.S. 10/2019 (SUMMONS)		Anitha Marie Stella <b>Vs</b> S.A. Udayakumar	Somasundar S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 344/2019 (SUMMONS) IA/1/2019		Nalina <b>Vs</b> Nagarathanamma	K.T. Chandrashekaraiiah
15	O.S. 362/2019 (SUMMONS) IA/1/2019 IA/2/2019		H.B. Rajappa <b>Vs</b> Rangaswamy	Krishnamurthy.B.G
16	O.S. 80/2020 (SUMMONS) IA/1/2020 IA/2/2020		Dinesh Kumar T.S. <b>Vs</b> The Thahsildar, Tiptur	Chandrappa B.G
17	O.S. 310/2020 (SUMMONS) IA/1/2020 IA/2/2020		Vishveshwaraiah <b>Vs</b> Revanna	Ramachandraiah.H.C
18	O.S. 328/2020 (SUMMONS) IA/1/2020		T.C. Niranjanamurthy <b>Vs</b> Sunanda	K.N. Gururaj
19	O.S. 374/2020 (SUMMONS) IA/1/2020 IA/2/2020		B.R. Viswanath <b>Vs</b> B.S. Umesh	Ramaswamy Iyengar K.S
20	Misc 10/2019 (NOTICE)		M.N. Basavaraju <b>Vs</b> Prakashaiah Dead by Lrs	K.N. Gururaja
21	EX 25/2020 (NOTICE)		Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Karisiddappa D.S.	Yatheesh Kumar C.R.
22	EX 26/2020 (NOTICE)		Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Ramachandra T.	Yatheesh Kumar C.R.
23	EX 46/2020 (NOTICE)		Sri Immadi Karibasavadeshi Kendra Mahaswamijigalu <b>Vs</b> K. Vishweshwarasharma	N.C. Ashok
24	O.S. 36/2019 (Writer Statement)		KAVERI GRAMEENA BANK <b>Vs</b> K. Suresh	Ajay.B.N
25	O.S. 280/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		Keerthi Prasanna <b>Vs</b> Uoorbhanu	Ramachandraiah.H.C
26	O.S. 310/2015 (HEARING)		SHIVAPPA <b>Vs</b> MALLIKARJUNAIAH	H.N. SHEKAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 76/2019 (Hearing on IA) IA/1/2019 IA/2/2019		Chanadra Naika <b>Vs</b> Siddalingaiah	Lakshman.H
28	O.S. 260/2017 (ISSUES) IA/2/2017 IA/1/2017		Basavaraju <b>Vs</b> Balaiah	T.N. ASHA KIRAN
29	O.S. 367/2017 (Settelment)		Arunkumar H.E. <b>Vs</b> Eshwarappa @ Eshwaraiah	Nataraju.M.C
<b>PLNTF EVIDENCE</b>				
30	O.S. 60/2012 (EVIDENCE)		NANJAPPA <b>Vs</b> SHANKARAI AH	BHARATHRAJ
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 208/2015 (SUMMONS)	<b>13-01-2021</b>	NAGAMANI <b>Vs</b> GURUSHANTHAMMA	B.N. AJEY
32	O.S. 302/2015 (SUMMONS) IA/2/2015 IA/1/2015	<b>13-01-2021</b>	L.S SHOBA <b>Vs</b> S M MARULASIDDAPPA	DAYANANDA.K.R.
33	FDP 17/2017 (commissioner report)	<b>13-01-2021</b>	Sowbagyamma <b>Vs</b> Dhanalakshmi	Somasundar S
34	O.S. 218/2018 (SUMMONS)	<b>13-01-2021</b>	State Bank of India <b>Vs</b> M/s Kavitha Power Looms Industries by its Prop. Mr. V. Ananthkumar	Lakshman.H
35	FDP 24/2018 (commissioner report)	<b>13-01-2021</b>	H.P. Usha <b>Vs</b> H.P. Harish	Nagabhushan T.N
36	FDP 2/2019 (commissioner report)	<b>13-01-2021</b>	Shadakshari <b>Vs</b> K.L. Basavaraju	Somasundar S
37	O.S. 152/2019 (SUMMONS)	<b>13-01-2021</b>	Canara Bank <b>Vs</b> Shruthi N.	Nagabhushan T.N
38	O.S. 310/2019 (SUMMONS)	<b>13-01-2021</b>	S. Umesh <b>Vs</b> V.R. Nagaraju	G.S. Nagaraju
39	O.S. 204/2020 (SUMMONS)	<b>13-01-2021</b>	Sannaugraiah <b>Vs</b> Narasimhaiah	Somasundar S

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40	EX 84/2013 (NOTICE)	<b>13-01-2021</b>	SRI. CHITS K PVT. LTD. <b>Vs</b> RAMACHANDRA M.	
41	EX 42/2018 (NOTICE)	<b>13-01-2021</b>	Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Umesh S	Banashenkar K.B.
42	EX 56/2018 (NOTICE)	<b>13-01-2021</b>	S. Kumaraswamy <b>Vs</b> Subbanna	Somasundar S
43	EX 115/2019 (NOTICE)	<b>13-01-2021</b>	Narasamma <b>Vs</b> Ramakka	Ramaswamy Iyengar K.S
44	EX 22/2020 (NOTICE)	<b>13-01-2021</b>	Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Kamala R.	Yatheesh Kumar
45	EX 23/2020 (NOTICE)	<b>13-01-2021</b>	Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Manjunath R.	Yatheesh kumar C.R.
46	EX 24/2020 (NOTICE)	<b>13-01-2021</b>	Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Chethan S.	Yatheesh Kumar C.R.
47	EX 48/2020 (NOTICE)	<b>13-01-2021</b>	Renukappa <b>Vs</b> Shivakumar	Nagabhushan T.N
48	O.S. 146/2015 (Cross of PW1) IA/2/2015 IA/1/2015	<b>13-01-2021</b>	GANGADHARAI AH <b>Vs</b> SIDDAGANGAMMA	K.N. GURURAJ
49	O.S. 274/2015 (Cross of PW1) IA/1/2015	<b>13-01-2021</b>	PRAMEELA <b>Vs</b> DEVARAJU	K.N. GURURAJ
50	O.S. 188/2017 (Cross of PW1)	<b>13-01-2021</b>	Umadevi <b>Vs</b> M. Eshanna	
51	EX 18/2020 (For Objection)	<b>13-01-2021</b>	Indian Overseas Bank ,Represented by its Manager Manojkumar Banjare <b>Vs</b> M/S Kavya Enterprises by its partner H. Ravi	Udayakumar T.K
52	EX 21/2020 (For Objection)	<b>13-01-2021</b>	Canara Bank <b>Vs</b> M.G. Somashekaraiah	Nagabhushan T.N

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53	O.S. 212/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020 IA/3/2020	<b>14-01-2021</b>	Shankaramurthy <b>Vs</b> The Special Land Acquisition Officer	Venu.C
54	O.S. 210/2016 (HEARING)	<b>14-01-2021</b>	Chandrashekaraiah <b>Vs</b> H.R. Hemachandra	M.C. NATARAJ
<b>( O.S./0000210/2016)</b>				
<b>: O.S./0000210/2016</b>				
55	O.S. 244/2020 (Steps) IA/1/2020 IA/2/2020	<b>14-01-2021</b>	Ramaiah <b>Vs</b> Kumaraswamy N.N.	H.N. Shankaramurthy
56	EX 41/2017 (Await orders)	<b>14-01-2021</b>	Shashikala <b>Vs</b> N.K. Swamy	H.Shivaramaiah
57	EX 53/2017 (Await orders)	<b>14-01-2021</b>	T. Sudha <b>Vs</b> G.N. Vishwanath	
58	EX 24/2018 (Further payment)	<b>14-01-2021</b>	Sasalu Channabasappa and Sons by its Partner S.C. Maralasisiddappa <b>Vs</b> Shivalingappa	Nagabhushan T.N
59	O.S. 216/2018 (Compliance of U. Sec 89 of CPC)	<b>14-01-2021</b>	State Bank of India <b>Vs</b> M/s Sevanthy Fancy Stores by its Prop. Mrs. Sumathi T.N.	Lakshman.H
60	O.S. 26/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019	<b>14-01-2021</b>	H.T. Tharuna Kumar <b>Vs</b> H.N. Thimmegowda	G.P. Prakasha
61	O.S. 258/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019	<b>14-01-2021</b>	Chandregowda <b>Vs</b> Reliance Jio Rep by its branch office Panchakshari	K.R. Dayananda
62	O.S. 274/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019	<b>14-01-2021</b>	Sanjana <b>Vs</b> M. Jaganatha	Fouzia Khanam
63	O.S. 324/2017 (EVIDENCE)	<b>22-01-2021</b>	Rudramma <b>Vs</b> M.H. Kalavathi	T.K. UDAYKUMAR
64	O.S. 332/2017 (EVIDENCE)	<b>22-01-2021</b>	Bharath T.R. <b>Vs</b> T.G. Ramesh	T.K. UDAYKUMAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
65	O.S. 270/2018 (EVIDENCE) IA/1/2018	<b>22-01-2021</b>	M/s Dhanalakshmi wines Rep by its Prop S.C. Shashibushan <b>Vs</b> P.J. Ramamohan (Rami)	G.S. Mallesh

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**Dangling IA:**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 399/2020 (SUMMONS)		Nonavinakere Police <b>Vs</b> Krishnegowda	State by complainant
2	C.C. 2187/2014 (NBW to Accused)		NONAVINAKERE POLICE <b>Vs</b> VEDANANDA	
3	CrI.Misc. 32/2015 (NBW to Accused)		G.H.SHIVAMMA <b>Vs</b> NARAYANA	K.B.LINGAPPA
4	C.C. 1237/2014 (Issue NBW to Accused)		N.V.KERE POLICE <b>Vs</b> NANJUNDAIAH	
5	C.C. 408/2018 (Issue NBW to Accused)		Nonavinakere Police <b>Vs</b> Prasannakumara	Shivamma
6	C.C. 675/2013 (EVIDENCE)		N.V.KERE P.S. <b>Vs</b> ANNAPPA	
7	C.C. 1844/2013 (EVIDENCE)		N.V. KERE P S <b>Vs</b> VISHWANATH @ VISHWA	
8	C.C. 1238/2014 (EVIDENCE)		N.V.KERE POLICE <b>Vs</b> HARISHA	
9	C.C. 70/2016 (EVIDENCE)		NONAVINAKERE POLICE <b>Vs</b> SURENDRA SINGH.	
10	C.C. 932/2016 (EVIDENCE)		Nonavinakere <b>Vs</b> Raju	
<b>Cases listed below are adjourned due to Covid 19</b>				
11	C.C. 832/2020 (SUMMONS)	<b>30-12-2020</b>	Nonavinakere Police <b>Vs</b> Basavaraju	State by complainant
12	C.C. 833/2020 (SUMMONS)	<b>30-12-2020</b>	Nonavinakere Police <b>Vs</b> Suresh	State by complainant
13	CrI.Misc. 85/2020 (Writer Statement)	<b>31-12-2020</b>	Doddamma <b>Vs</b> The Thahsildar, Tiptur	Shivakumar
14	C.C. 1239/2013 (Issue NBW to Accused)	<b>31-12-2020</b>	N.V. KERE P S <b>Vs</b> T.R. VIJAYAKUMAR	



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**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 11-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 1401/2016 (Issue NBW to Accused)	<b>31-12-2020</b>	Honnavalli Police <b>Vs</b> Maruthi S	State by Complainant
16	C.C. 1000/2017 (Issue NBW to Accused)	<b>31-12-2020</b>	Honnavalli Police <b>Vs</b> Sanjay	
17	CrI.Misc. 213/2018 (Issue NBW to Accused)	<b>31-12-2020</b>	Pushpalatha @ Lalitha <b>Vs</b> Pramesha N.B.	Nataraju.M.C
18	C.C. 774/2018 (Issue NBW to Accused)	<b>31-12-2020</b>	Roopa C.H. <b>Vs</b> Ramegowda H N	State by complainant
19	C.C. 192/2019 (Issue NBW to Accused)	<b>19-01-2021</b>	Honnavalli Police <b>Vs</b> Alisha	State by Complainant
20	C.C. 1631/2012 (Settelment)	<b>19-01-2021</b>	HONNAVALLI PS <b>Vs</b> NAGARAJU	K.S. RAMASWAMY IYENGAR
21	C.C. 584/2014 (EVIDENCE)	<b>19-01-2021</b>	HONNAVALLI POLICE <b>Vs</b> RANGANATHA AND 2 OTHERS	
22	C.C. 622/2014 (EVIDENCE)	<b>19-01-2021</b>	HONNAVALLI PS <b>Vs</b> NANJAPPACHAR	
23	C.C. 1802/2014 (EVIDENCE)	<b>19-01-2021</b>	HONNAVALLI POLICE <b>Vs</b> I.M. LOKESH	

**Dangling IA:**